

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 105
CP No. 50/CB/2022

Proceedings under Section 59 of Companies

IN THE MATTER OF:

Suresh Kumar Goel
V/S
Ores Ispat Pvt. Ltd. & Ors.

.....Applicant

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saswat K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.

For the Respondent

:

ORDER

Both sides counsel present. Matter adjourned to 01.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)